



GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Promotion in the J&K Legal (Gazetted) Service.

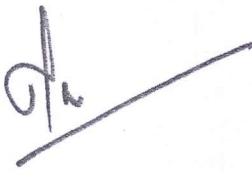
Government Order No: 1012 -LD(Estt) of 2019.  
Dated : 05 - 03 - 2019.

Subject to confirmation of the Government, sanction is accorded to the officiating promotion of the following Additional Secretaries as Special Secretaries in their own pay and grade with charge allowances as admissible under rules, against the available post:-

1. Mr. Jung Bhadur;
  2. Mtr. Tanveer Mufti; and
  3. Smt. Renu Mahajan.
- i. The seniority of these officers shall be fixed in accordance with the dates they are confirmed against available posts by the PSC/DPC.
  - ii. The promotions shall be effective from the date of joining on the place of posting.
  - iii. The said promotions shall be subject to outcome of any writ petition, if any, pending before any competent court of law.

Consequent upon the above promotions, the following transfers/adjustments are hereby ordered with immediate effect:-

1. Mr. Fayaz Ahmad Shiekh, Special Secretary presently posted in the State Information Commission as Registrar is transferred and posted as Special Secretary in the Home Department against available post;
2. Mr. Nazir Ahmad Thakur, Special Secretary presently posted in the J&K State Water Resources Regulatory



Authority as Legal Advisor is transferred and posted as Secretary in the State Human Rights Commission. The officer shall join at his new place of posting on 01-04-2019, after the retirement on superannuation of Mr. Dilshad Ahmad Baba, Secretary on 31-03-2019 till then he shall await in the Department of Law, Justice and Parliamentary Affairs;

3. Mr. Jang Bhadur on his placement as Special Secretary ~~is to~~ continue in the Department of Law, Justice and Parliamentary Affairs against an available post;
4. Mtr. Tanveer Mufti on her placement as Special Secretary is transferred from State Human Rights Commission and posted in the State Information Commission as Register vice Mr. Fayaz Ahmad Sheikh; and
5. Smt. Renu Mahajan on her placement as Special Secretary is transferred from Finance Department and posted in the J&K State Water Resources Regulatory Authority as Legal Advisor vice Mr. Nazir Ahmad Thakur.

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government.

No: - LD (Estt) 2018/95.

Dated:- 05 -03- 2019.

Copy to the:-

1. Principal Secretary to Government, Finance Department.
2. Principal Secretary to Government, Home Department.
3. Commissioner/Secretary to Government, General Administration Department.
4. Secretary, State Human Rights Commission, Srinagar.
5. Secretary, J&K Public Service Commission, Jammu.
6. Secretary, J&K State Information Commission, Jammu.
7. Secretary, J&K State Water Resources Regulatory Authority, Jammu.
8. Director Finance, Department of Law, Justice and Parliamentary Affairs.
9. Private Secretary to the Hon'ble Advisor (SK) for information of the Hon'ble Advisor.



